

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/21(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	DIC INDIA LIMITED VS THE STATESMAN LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance(via video conference/physically)

Mr. U. S. Menon, Adv.] For the Petitioner
Mr. Abhirup Chakraborty, Adv.

Ms. Supriya Ranja Saha, Adv.] For Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the petitioner seeks two weeks' time to file hard copy of this petition with the Registry. Time is allowed.
3. Post this matter on **20.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**